

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4611
ANSWERED ON:25.08.2010
SCHEMES FOR SCs/STs
Guddu Shri Premchandra

Will the Minister of PLANNING be pleased to state:

- (a) whether several schemes for the development of the Scheduled Castes/Scheduled Tribes are pending with the Planning Commission for approval;
- (b) if so, the Scheme-wise pending list of the last three years; and
- (c) the amount of funds released to the States by the Planning Commission for the Welfare of the Scheduled Castes/Scheduled Tribes during the above period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): No, Madam.

(b): Do not arise.

(c): Planning Commission do not release funds to the States/UTs for the welfare of Scheduled Castes/Scheduled Tribes. The Central Ministries/Departments/Agencies concerned release funds to States/UTs for the purpose.